

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/238(KB)2022  
IA(I.B.C)/405(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS RITIKA KUMAR
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Debasish Chakraborty, Adv. ] For the Financial Creditor  
Mr. Snehasish Chakraborty, Adv. ]

Mr. Dripto Majumder, Adv. ] For the Personal Guarantor (Ritika Kumar)  
Mr. Sumit Biswas, Adv. ]  
Ms. Rajashree Bhowmick, Adv. ]  
Mr. Chandan Mohata, Adv. ]

Ms. Pallavi Ray, Adv. ] For the Resolution Professional  
Mr. Anal Basu ] RP-in-Person

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. **C.P. (IB)/238(KB)2022 and IA(I.B.C)/405(KB)2024:**
  - a. Heard at length. **Reserved for Order(s).**
  - b. The parties are requested to file their convenience notes within a period of three (3) days.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**